

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 11359-11360/2011
COMMR.COMMERCIAL TAX U.P. Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI Respondent(s)

Date : 26/08/2015 These appeals were called on for hearing today.

For Appellant(s) Mr.Abhinav Kr.Malik,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the Ld.counsel for
the appellant to file the affidavit of valuation.
List the matter again on 29.09.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.27
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